### RAJYA SABHA

Thursday, the 1<sup>st</sup> February, 2024 / 12 Magha, 1945 (Saka)

The House met at thirty minutes past twelve of the clock, MR. CHAIRMAN in the Chair.

## **BIRTHDAY GREETINGS**

MR. CHAIRMAN: Hon. Members, I am pleased to extend greetings to hon'ble Members of Parliament, Shri Parimal Nathwani, Shri Ajit Kumar Bhuyan and Shri V. Vijayendra Prasad on their birthday today.

Shri Nathwani, an industrialist, is currently in his third term and has been in the Rajya Sabha since June, 2008. An ardent Lord Krishna devotee, he is known for his humility and disarming modesty. He is also the President of Gujarat State Football Association.

Shri Parimal is married to Shrimati Varsha Nathwani and has a son, Dhanraj Nathwani.

Shri Ajit Kumar Bhuyan has been a Member of this august House since April, 2020. He is a prolific Assamese author who has written books focusing on Assam's society and policies. His diverse career includes roles as a journalist, editor for prominent Assamese publications and involvement in various social and human rights organizations.

Shri V. Vijayendra Prasad, an acknowledged script writer and renowned Director, has been a Nominated Member of the Rajya Sabha since July, 2022.

The hon. Member has impactfully presented insights into various facets of the entertainment industry. He was married to late Shrimati Rajanandini and has a son, S.S. Rajamouli.

Hon. Members, on your and my own behalf, I wish them a long, healthy and happy life and extend greetings to their family members and friends.

# THE INTERIM UNION BUDGET, 2024-25

MR. CHAIRMAN: Hon. Members, now, the Interim Union Budget, 2024-25. Shrimati Nirmala Sitharaman.

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table, a statement (in English and Hindi) of the estimated receipts and expenditure of the Government, for the year 2024-25.

[Placed in Library. See No. L.T. 11007A/17/24]

## FISCAL POLICY STATEMENTS, 2024-25

MR. CHAIRMAN: Now, Fiscal Policy Statements, 2024-25. Shrimati Nirmala Sitharaman.

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table, under sub-section (1) of Section 3 of the Fiscal Responsibility and Budget Management Act, 2003, a copy each (in English and Hindi) of the following papers:-

- (i) Medium-term Fiscal Policy cum Fiscal Policy Strategy Statement;
- (ii) Macro-Economic Framework Statement.

[Placed in Library. See No. L.T. 11008/17/24]

#### PANEL OF VICE-CHAIRPERSONS

MR. CHAIRMAN: I have to inform the hon. Members that the panel of Vice-Chairpersons has been reconstituted with the following Members:

- 1. Shrimati Ramilaben Becharbhai Bara;
- 2. Shrimati Seema Dwivedi;
- 3. Dr. Amee Yajnik;
- 4. Shrimati Mausam Noor;
- 5. Shri Kanakamedala Ravindra Kumar;
- 6. Shri Prabhakar Reddy Vemireddy;
- 7. Prof. Manoj Kumar Jha; and
- 8. Lt. Gen (Dr.) D.P. Vats (Retd.)